

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:1721
ANSWERED ON:19.11.2010
BIO-MEDICAL WASTE UNIT IN HOSPITALS
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Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government has prepared guidelines on Bio-medical Waste Management;
- (b) if so, the details thereof; and
- (c) the manner in which these guidelines are likely to help in the disposal of biomedical waste in the country?

Answer

THE MINISTER OF HEALTH & FAMILY WELFARE (SHRI GHULAM NABI AZAD)

(a) to (c) National Guidelines on Bio-medical Waste Management were prepared and circulated to States and Union Territories by the Ministry of Health and Family Welfare in March, 2002. These guidelines have been prepared to enable hospitals to implement the Bio-Medical (Management & Handling) Rules, 1998, notified under the Environment Protection Act 1986, by developing comprehensive plans for segregation, collection, treatment, transportation and disposal of the hospital waste in terms of:

Segregation, collection, storage, transportation, treatment and disposal of bio-medical waste.

Handling and disposal of sharps, especially auto-disable (AD) syringes.

Infection control and personal safety measures

Mercury waste disposal

Monitoring, evaluation, awareness, behavioural change and training to improve skills in bio-medical waste management.